

**Additional funds to Assam for flood and erosion**

4429. SHRI BHUBANESWAR KALITA: Will the Minister of PLANNING be pleased to state:

(a) whether the State Government of Assam has requested for additional funds to tackle perennial problems of flood and erosion in the State;

(b) if so, the details thereof;

(c) whether Government has decided to release the additional funds to the State; and

(d) if so, by when?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH): (a) and (b) Yes, Sir. The Government of Assam has requested for release of ₹ 1,138 crore under Flood Management Programme (FMP).

(c) and (d) Under Flood Management Programme (FMP), technical guidance and financial assistance are provided by the Union Government to the States for management of flood in critical areas for works related to river management, anti-erosion etc. An amount of ₹ 90.23 crore has been released to the Government of Assam during 2017-18 under Flood Management Program (FMP).

**Non-plan financial grants to Assam**

4430. SHRI BHUBANESWAR KALITA: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that non-plan financial grants to Assam has come down considerably in the current financial year;

(b) if so, the details thereof; and

(c) what are the areas that are affected due to curtailment of non-plan financial assistance to that State?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH): (a) and (b) The grants given by the Finance Commission were termed as Non Plan Grants till 2014-15. However, distinction between plan and non plan grants has been done away with effect from financial year 2017-18. The details of total transfers to State of Assam through tax devolution and various grants by the 14th Finance Commission during 2015-16 to 2017-18 is as follows:

(₹ in crore)

Assam	2015-16	2016-17	2017-18
Total Transfers from Finance Commission (A+ B) of which	19,729	21,918	23,585
A. Tax Devolution	16,785	20,189	22,302
B. Grants from Finance Commission (1+2+3+4)	2943.97	1728.92	1283.06
1. State Disaster Relief Fund (SDRF)	414.00	434.70	456.30
2. Revenue Deficit Grant*	2191.00	1188.00	---
3. (i) Urban local Body (ULB) Basic Grants	46.57	0.00	85.87
(ii) Rural Local Body (RLB) Basic Grants	292.40	0.00	697.28
(iii) RLB Performance Grants	0.00	106.22	0.00
4. Grants for Excluded Areas	0.00	0.00	43.61

\*In the case of Assam, 14th Finance Commission has recommended Revenue Deficit Grant for the period 2015-16 and 2016-17 only.

(c) As per the recommendations of 14th Finance Commission, the State's share in divisible pool of central taxes has increased from 32% earlier to 42% for the period 2015-20. The State Government is supposed to utilize the available funds under greater devolution of central taxes to States for various sectors based on priorities.

#### **Funds for left wing extremism affected states**

4431. SHRI HUSAIN DALWAI: Will the Minister of PLANNING be pleased to state:

(a) the details of works undertaken and funds allocated, State-wise and year-wise, from 2011 to 2015 under the Integrated Action Plan (IAP) in Left Wing Extremism (LWE) affected districts;

(b) the details of works undertaken and funds allocated, State-wise and year-wise since 2015 under the 'Additional Central Assistance' (ACA) in LWE districts;

(c) the reasons for which IAP was discontinued and in what manner ACA is an improvement over it; and